

(Open Court)

***CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD***

This the ***20th*** day of ***December, 2018***

Present:

HON'BLE MS. AJANTA DAYALAN, MEMBER-A.
HON'BLE MR. RAKESH SAGAR JAIN, MEMBER-J.

C.C.P NO. 330/00191/2018
IN
O.A NO. 330/922/2012

Ram Chandra, aged about 75 years, S/o Late Devi Charan, Resident of 6, Karanpur, Allahabad.

.....Applicant.

V E R S U S

1. Shri Sanjai Mitra, Defence Secretary, Ministry of Defence, Govt. of India, New Delhi.
2. Lt. General R.K. Agrawal, Director General EME, Army Headquarters DHQPO New Delhi – 110011.
3. Lt. Colonel Jasbir Singh Chauhan, Officer Commanding, Station Workshop, EME, VD Road, Allahabad.
4. Shri Praveen Kumar, CCDA (Pension), Draupadighat, Allahabad.

..... Opposite Parties

Present for the Applicant : Shri S. Lal

Present for Opposite Parties : Shri R.K. Srivastava

ORDER

(Delivered by Hon'ble Ms. Ajanta Dayalan, Member-A)

Learned counsel for the applicant made a statement at the Bar that the order of this Tribunal

dated 23.01.2018 has been complied with by the respondents.

2. In view of the statement of the learned counsel for the applicant, contempt petition is dismissed. Notices issued to the opposite parties are discharged.

Member-J

Member-A

Anand...